

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO - 106
ANSWERED ON 20/07/2026

Pending Funds under Samagra Shiksha Scheme

106. Thiru Dayanidhi Maran:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Central Government has withheld the release of Rs. 3,284 crore due to Tamil Nadu under the Samagra Shiksha Scheme, if so, the reasons therefor;

(b) whether the release of Samagra Shiksha funds has been linked to the implementation of the National Education Policy (NEP) 2020 or the three-language formula and the legal basis for imposing such conditions on a Centrally Sponsored Scheme;

(c) whether the Ministry has assessed the impact of the pending release on teachers' salaries, school infrastructure, student welfare programmes and learning outcomes in Tamil Nadu and if so, the details thereof;

(d) whether similar conditions have been imposed on any other State and if so, the details thereof, State-wise; and

(e) whether the Central Government will immediately release the pending funds unconditionally, keeping the educational interests of lakhs of students above policy differences with the State Government and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (e): The subject 'Education' is in List-III (Concurrent List) of the Seventh Schedule of the Constitution of India. National Education Policy, 2020 (NEP, 2020) is the first education policy of the 21st century and envisions a massive transformation in the education system. The Ministry of Education, Government of India is committed to ensuring that every child, in every corner of the country has access to the transformative benefits of NEP, 2020. Samagra Shiksha was revamped in 2021 to align with the provisions of NEP, 2020. Thus, implementation of Samagra Shiksha is implementation of NEP 2020. Similarly, PM SHRI Scheme, launched in September 2022, aims to showcase all the components of NEP 2020 by developing selected schools as exemplar schools and to provide leadership to other schools in the neighbourhood. However, the State of Tamil Nadu has not signed the

MoU for the PM SHRI Scheme, whereas all other States/UTs have signed the MoU. As such, the State is not implementing the NEP, 2020 in its entirety.

Under the Centrally Sponsored Scheme Samagra Shiksha, funds are allocated to States and Union Territories, including the State of Tamil Nadu, based on the approval of the respective Annual Work Plan & Budget (AWP&B) by the Project Approval Board (PAB), and in accordance with the prescribed fund-sharing pattern, guidelines, and availability of funds. The release of Central share depends on the submission of the utilisation certificates, audit reports in respect of funds released earlier, physical and financial progress reports, State contributions and compliance with the scheme norms. Even though implementation of Samagra Shiksha is implementation of NEP, 2020 and the Government of Tamil Nadu has not agreed to implement NEP, 2020 in its entirety, keeping in view the larger perspective as well as educational needs of the children of Tamil Nadu, it has been decided to release admissible Central share of the 'RTE Entitlements' component of Samagra Shiksha. Accordingly, during the FY 2025-26, Central share of ₹ 713.99 crore, comprising Rs.362.81 Crore for FY 2024-25 and Rs.351.18 Crore for FY 2025-26, was released to the Government of Tamil Nadu under the 'RTE Entitlements' component of Samagra Shiksha. Furthermore, in the Annual Work Plan & Budget (AWP&B) for the FY 2026-27, an amount of Rs. 624.19 Crore has been approved under the 'RTE Entitlements' component of Samagra Shiksha, including admissible Central share of Rs. 374.51 crore.
